

**PUNJAB VIDHAN SABHA SECRETARIAT**  
**(LEGISLATION BRANCH)**

No. 43-LA-2021/ 20302

Notice has been received from the Parliamentary Affairs Minister, Punjab that the following motion will be moved during the 16<sup>th</sup> (Special) Session of the Punjab Vidhan Sabha:-

"This House unanimously approves under sub-paragraph (2) of paragraph 8 of the Tenth schedule of the Constitution of India, "The Punjab Legislative Assembly (Disqualification of Members on Ground of Defection) Rules, 2020" framed by the Speaker in exercise of the powers conferred upon him by the above constitutional provisions without any modifications "

**CHANDIGARH:**  
**THE 8<sup>TH</sup> NOVEMBER, 2021.**

**SURINDER PAL,**  
**SECRETARY.**

To

***All Members of the Punjab Vidhan Sabha.***

No. 43-LA-2021/ 20302, dated Chandigarh, the 8<sup>th</sup> November, 2021.

Copy forwarded for information to-

1. the Chief Secretary to Government, Punjab (with 4 spare copies); and
2. the Additional Chief Secretary to Government, Punjab, Department of Parliamentary Affairs, Chandigarh.

*Ritu Sehgal*  
**UNDER SECRETARY,**  
**for SECRETARY.**